

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory
of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

Ref No. RDD-Legl/11/2020-12 dated 09.08.2021

GOVERNMENT ORDER NO:- 4381-JK (LD) of 2021

DATED:- 31 - 08 - 2021

Sanction is hereby accorded to the appointment of Officer's of Rural
Development and Panchayati Raj Department, as mentioned in annexure to this
Government Order as Officer In charge (OIC) Litigation for the cases including
Contempt Petition, if any, indicated against each pending before Hon'ble High
Court of Jammu and Kashmir/Central Administrative Tribunal

The terms and conditions of appointment of the OIC shall be governed by
the provisions of Government Order No.1673-JK(LD) of 2021 dated
24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-
(Achal Sethi)
Secretary to Government
Dated:- 31.08.2021

No:-JK(LD)CODI/ 2021/03

Copy to the:-

1. Learned Advocate General, J&K.
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
4. Principal Secretary to Government, Department of Rural Development and P.R
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.


(Khursheed Ahmad Bhat)

Additional Secretary to Government

Annexure to the Government Order No.4381-JK(LD) of 2021 dated 31.08.2021

S No.	Title of the case	OIC
1	CCP(S) No. 65/2021 titled Shakti Bala Vs Sheetal Nanda	Anuradha Thakur, Block Development Officer, R.S Pura
2	WP(C) No. 470/2021 titled Sudershan Kumar	Kishore Singh Katoch, Assistant Commissioner Development Kishtwar
3	WP© No. 690/2021 titled Zabeeda Begum Vs UT of J&K and Ors	Sumit Kohli, Block Development Office Marmat
4	WP(C) NO 489/2021 titled Inhabitants of Halqa Birpur Vs UT of J&K and Ors	Kapil Deol, Block Development Officer, Bari Brahamana.

SR
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